

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO. 060/00584/2017

Chandigarh, this the 17th day of November, 2017

...

**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Navdeep Punia (aged about 28 years) son of Sh. Kulbir Singh Punia, R/o House No. 2951-A, Sector 20-C, Chandigarh (Category-B)

....APPLICANT

(Argued by: Shri V.B. Aggarwal, Advocate)

VERSUS

1. Union Territory, Chandigarh Administration through its Administrator, U.T. Civil Secretariat, Deluxe Building, Sector 9-D, Chandigarh.
2. Secretary Education, Union Territory, Chandigarh Administration U.T. Civil Secretariat, Deluxe Building, Sector 9-D, Chandigarh.
3. Director Public Instructions (Schools), Union Territory, Chandigarh Administration U.T. Civil Secretariat, Deluxe Building, Sector 9-D, Chandigarh.

(By Advocate: Shri Gagandeep Singh Chinna)

....RESPONDENTS

ORDER (Oral)

JUSTICE M.S. SULLAR, MEMBER (J)

A copy of order dated 17.1.2017, (offer of appointment) of the applicant, produced today in the Court by learned counsel for the respondents, is taken on record.

2. In view of the offer of appointment letter dated 17.11.2017, of the applicant, the instant Original Application (O.A.) has become infructuous, which is here by disposed of, as such, as prayed for.

(P. GOPINATH)
MEMBER (A)

(JUSTICE M.S. SULLAR)
MEMBER (J)

Dated: 17.11.2017

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